

### Road Accidents in the Capital

5879. SHRIMATI BHARGAVI THANK-APPAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there are a number of unlicensed drivers in the Capital resulting in an increase in the number of road accidents; and

(b) if so, the remedial steps taken by Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BHADUR): (a) No. Out of 7,633 road accidents which occurred in the Capital during the period from 1-7-1970 to 30-6-1971, only 23 were caused by unlicensed drivers. Even these were minor cases involving no damage to property or loss of life.

(b) Special raids are organised by the staff of the Traffic Police and the Directorate of Transport, Delhi, intermittently to check against driving of vehicles by unlicensed persons.

### Implementation of Three-Year Degree Courses in Uttar Pradesh

5880. SHRI S. M. BANERJEE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether three-year degree course has not yet been implemented in Uttar Pradesh;

(b) if so, the reasons for the same;

(c) whether financial difficulty is coming in the way of Uttar Pradesh; and

(d) if so, the steps taken by Government to remove it?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) Yes, Sir.

(b) to (d). In September 1963, the U. P. Government informed the University Grants Commission that it would not be possible to implement the Three-year Degree Course

scheme unless the Commission or the Government of India agreed to pay 100% grant to cover the recurring and non-recurring expenditure. The Commission considered the matter and appointed a Committee to examine the question. The State Government was also requested to intimate the financial implications of implementing the scheme for consideration of the Committee. No reply was received despite reminders and the matter was not pursued.

### S. C. and S. T. Post-Graduate Teachers under Education Department, Delhi Administration

5881. SHRI AMBESH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of posts of Post-Graduate Teachers in all the subjects, separately, under the Education Department of Delhi Administration;

(b) the number of permanent posts of Post Graduate Teachers out of the above posts, subject-wise;

(c) the number of Post-Graduate Teachers belonging to Scheduled Castes and Scheduled Tribes, subject-wise; and

(d) the number of permanent posts held by Post Graduate Scheduled Castes and Scheduled Tribes Teachers?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) to (d). The requisite information is being collected by the Delhi Administration and will be placed on the Table of the Sabha as soon as possible.

12 hrs.

RE: CALLING ATTENTION

SHRI SURENDRA MOHANTY (Kendrapara): Sir, before I call the attention of the hon. Minister I wish to raise a point of order. The attention of the Minister of Defence has been called, but I find the Minister of Defence